

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.03.2021 (MONDAY)

COURT – III

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1017 of 2020	Abhinandan Jain Vs. Tanaya Enterprises Pvt. Ltd.	Shalabh Singhal	Anant. A Pavgi-R1

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**